

chase of groundnut oil and also one then to release the entire stock of groundnut oil available will them for immediate sale in Gujarat only so that the price of the oil could be brought under control.

**(vii) Need to set up powerful T.V. relay centres at Bikaner, Raishingh Nagar and Khajowala in Rajasthan**

SHRI SHOPAT SINGH MAKKASAR (Bikaner): Four districts of Rajasthan vis. Ganganagar, Bikaner, Jaisalmer and Barmer are located along Pakistan Border. Being a deserted area, it is spread over vast stretches of land. In terms of border security, the T.V. centres and the A.I.R. have an important place for the residents of this area. In this regional only such Programmes as are telecast by the powerful T.V. centres and broad caste by powerful Radio Stations of Pakistan are to be viewed resident of this areas and it is but natural that Pakistan propropaganda tend to influence residing in there border areas. No powerful T.V. centres and Radio Stations have so far been set up by the Central Government in this area stretching over thousands of Kilometres, and as a result of this the residents of this vast areas rely on the programmes telecast by the Pakistan media. Low Power T.V. relay centres are functioning in Hanumangarh, Suratgarh, Anupgarh and Bikaner including Gangagir and the transmission range of these centres not more than 15 to 25 kilometres so their programmes cannot, be viewed beyond that distance. Under the above circumstances I would like to request the central Government to set up powerful T.V. centres in my constituency Bikaner and Raishingh Nagar and Khajowala in Ganganager in the interest of the security of our borders and with a view to combat the propoganda being made by the Pakistani media.

[English]

**(viii) Need to look into the grievances of November, 1984 riots**

SHRI RAJDEV SINGH (Sangrur): Two

members of Riots Relief and Rehabilitation Society, the representative body of victims of November, 1984 violence are on relay fast since 12.2.1990, which has turned into a fast unto death from 9.3.1990, at the Prime Minister's residence. I draw the attention of the Government for early solution of their grievances.

[English]

MR. CHAIRMAN: Now Shri I.K.Gujral will make a SUOMOTU statement on Nepal.

Mr. Gujral, the normal procedure is that you will have get permission of the Chair before making a statement. Along with the request, you will have send a copy of the statement also. So, in future, at least you should do that.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): I will do that. This was in response to the demand which was made in this House this morning.

14.54 hrs.

**STATEMENT BY MINISTER RESTORATION OF MULTI-PARTY DEMOCRACY IN NEPAL**

[English]

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): As the House knows, as a result of a peaceful ad valiant mass movement in Nepal during the past three months, there has been agreement that multi-party democracy in Nepal shall be restored. This is an hour of happiness for the Nepalese polity. We believe it is a victory for peace, prosperity, development, democracy and happy relations with India. The people of India have, since time immemorial, and the closest of links with the people of Nepal. We, therefore, share their happiness as also their trials and tribulations.

Momentous changes are taking place round the world at an unprecedented pace.